

>15.33 hrs.

Title: Introduction of the Constitution (Amendment) Bill, 2002 (Insertion of new article 371J).

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India. "

The motion was adopted.

SHRI PRIYA RANJAN DASMUNSI: I introduce the Bill.

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- **15.34 hrs.**